

of Industrial Policy and Promotion (DIPP) has issued 46 Industrial Licenses (ILs) for manufacture of various defence equipment. Further, 28 fresh applications have been received by DIPP for issue of Industrial Licenses during this period.

Defence deals with foreign countries

†956. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DEFENCE be pleased to state:

(a) the names of the countries with which Government has signed deals to procure weapons and fighter planes during the financial years 2014-15 and 2015-16 and also the details of those weapons and fighter planes;

(b) the time by when the arrival of these weapons and fighter planes will commence and the total cost likely to be incurred on these procurements;

(c) whether more future defence deals with other countries are under process; and

(d) if so, the names of those countries with which defence deals are likely to be made?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (d) The capital procurement of defence equipment/weapons is made from various indigenous and foreign sources as per Defence Procurement Procedure (DPP). The capital procurement cases are progressed as per Annual Acquisition Plan (AAP) 2014-16.

During 2014-15, contracts have been signed with foreign vendors including those from USA, Russia, Israel, Germany, France and UK for procurement of major equipment such as Missiles, Rockets, Simulators and Guns.

The delivery schedule for the equipment is specified in each contract.

Indigenous manufacturing of AWACS aircraft

†957. SHRI LAL SINH VADODIA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government is considering to manufacture AWACS reconnaissance aircraft indigenously;

(b) if so, whether Government has taken any step in this direction so far; and

¹ Original notice of the question was received in Hindi.